

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 21th July, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 104/2016(CZ)	Sudeshwar Rao Waghmare Vs. Commissioner office of BMC	Mr. Sudeshwar Rao Waghmare, Adv.	
2.	Original Application No. 110/2014(THC)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Dharamveer Sharma, Adv. Mr. Rohit Sharma, Adv.	
3.	Original Application No. 21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. J.P. Mishra, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv.	
4.	Appeal No. 06/2015(CZ) (M.A.No.544/16) (M.A.No.546/16)	Rajesh Kumar Seth Vs. Bharat Aluminum Co. Ltd.	Mr. Kishore Narayan Adv. Mr. Prashant Chandra Sen, Adv. Mr. P.S.Sudheer, Adv. Mr. Om S.Shrivastava,Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 66/2016(CZ)	Rohitas Jat Vs. M/s Lubok Carbon Pvt. Ltd & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
6.	Original Application No.05/14(CZ) (M.A.No.554/16)	Dr. Subhash C.Pandey (<i>Industries at Mandideep</i>) Vs. Union of India & 8 Ors.	Dr. Subhash C.Pandey, Appli. Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv. Mr. Sambhav Sogani,Adv.	
7.	Original Application No. 70/2016(CZ)	Rajesh Kumar Dheru Vs. Megharaj Singh Shekhawat	Mr. Shantanoo Saxena, Adv.	

8.	Appeal No. 06/2016(CZ) (M.A.No.568/16)	Sanjay Jain Vs. State of Rajasthan & Ors.	Mr. Sambhav Sogani Adv, Mr.Alkesh Agarwal, Adv.	
9.	Original Application No. 117/2014 (CZ) (M.A.No.356/14) (M.A.No.27/16) (M.A.No.304/16) (M.A.No.541/16)	Dr. Subhash C. Pandey (<i>Sewage Water Irrigation</i>) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey, Applicant in person Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
10.	Original Application No. 318/2014 (CZ) (M.A.No.630/15) (M.A.No.616/16) (M.A.No.623/16)	Babulal Jajoo (<i>Chambal River</i>) Vs. State of Rajasthan & 5Ors.	Dr. M.S. Kachhawa, Adv. Mr Rajesh Mootha Adv. Mr. Sachin K. Verma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in